

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 106  
CP (IB) No. 27/CB/2024

**Proceedings under Section 95(1) IBC**

**IN THE MATTER OF:**

State Bank of India  
V/S

.....Applicant

Sunil Agarwal Personal Guarantor of ARSS Infrastructure Projects Ltd.

....Respondent

**Order delivered on 19/07/2024**

**Coram:**

Shri Deep Chandra Joshi, Hon'ble Member(J)  
Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant

Mr. D.K Mahapatra, Adv.

For the Respondent

Mr. Saswat Kumar Acharya, Adv.  
Ms. S.Pholgu, Adv.  
Mr. Subham Agrawal, Adv.

**ORDER**

Ld. Counsel, Mr. D.K Mahapatra, appeared for the petitioner i.e., State Bank of India.

Ld. Counsel, Mr. S. K. Acharya, appeared for the respondent.

There is no representation from the side of RP.

RP has to file report under Section 99 of IBC, however, no report has been filed.

RP is directed to appear in person before the next date of hearing.

Report filed, if any, within a week's time and serve advance copy be served onto the both side parties.

List the matter on 29.08.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**Deep Chandra Joshi**  
**Member (Judicial)**